



(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/360/ (IB)/2017  
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R  
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rohan Rajasekaran for T. Mahendran Ruddy	Counsel for Petitioner	
2.	T. Mahendran	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In this regard they filed a joint memo of compromise giving the schedule of payment. The post-dated cheques have been handed over to the petitioner. The memo is taken on record. In view of the submissions of both the counsel, the matter stands closed.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)